

SCHEDULE 1

FORM A

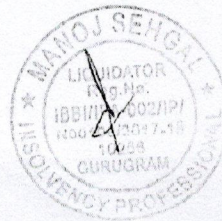
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRANS ASIA CORPORATION LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE PERSON	Trans Asia Corporation Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/09/1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC (GWALIOR)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	L15143MP1993PLC007872
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Regd Office: 110, Royal Ratan. 7, M.G. Road, Indore Madhya Pradesh- 452001. Corporate Office: G-7, Ground Floor, Unique House, Unique Industrial Estate, Cardinal Gracious Road, Chakala, Andheri(East), Mumbai-400099.
6.	LIQUIDATION COMMENCEMENT DATE IN RESPECT OF CORPORATE PERSON	06.04.2021
7.	NAME, ADDRESS, EMAIL, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manoj Sehgal Regd Address: Flat No. 304, Tower 5, Ansal Valley View Estate, Gwal Pahadi, Gurugram, Haryana – 122003. Regd Email: manojsehgal_1121@yahoo.co.in Case specific E-Mail: vl.transasia@gmail.com Mobile: 9312010519 Registration No.: IBBI/IPA-002/IP-N00108/2017-18/10256.
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06.05.2021

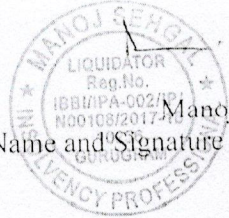
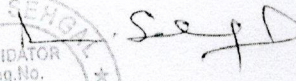
Notice is hereby given that the Trans Asia Corporation Limited has commenced voluntary liquidation on 06.04.2021.



The stakeholders of Trans Asia Corporation Limited are hereby called upon to submit a proof of their claims on or before 06.05.2021, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only (on the mail ID vl.transasia@gmail.com). All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 
Name and Signature of the Liquidator

Date and Place: 09.04.2021, Gurugram

Published on 10/4/2021 in
Free Press Journal (English, Indore & Mumbai Editions)
Navshakti (Marathi, Mumbai Edition)
Aacharan (Hindi, Indore Edition).

